for conversion of Danish Kromer into Indian currency or vice-versa

- (iv) G.S.R. 377(E) published in Gazette of India dated the 16th June, 1979, together with an explanatory memorandum regarding revised rate of exchange for conversion of Pound Sterling into Indian currency) or vice versa in supersession of the rate fixed under Notification No. G.S.R. 313(E) dated the 16th May 1979
- (v) G.S.R 393(E) published in Gazette of India dated the 23rd June, 1979, together with an explanatory memorandum regarding revised rate of exchange for conversion of Pound Sterling into Indian currency of versa in supersession of the rate under Notification No. G.S.R. 377(E) dated the 16th June, 1979.

[Placed in Library. See No. LT-4566/79].

(2) A copy of Notification No. G.S.R. 317(E) (Hindi and English versions) published in Gazette of India dated the 22nd May, 1979, together with an explanatory memorandum regarding exemption of certain energy foods meant for free distribution from Central Excise Duty, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-4567/79].

- (3) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—
- (i) Report of the Comptroller and Auditor General of India for the year 1977-78. Union Government (Civil) Revenue Receipts-Volume II—Direct Taxes. [placed in Library. See No. LT-4568/79].

- (ii) Report of the Comptroller and Auditor General of India for the year 1977-78 Union Government (Railways) [Placed in Library. See No. LT-4569/79].
 - (4) A copy of Appropriation Accounts, Railways for 1977-78 part—I—Review (Hindi and English versions). [Placed in Library. See No. LT-4570/79].
 - (5) A copy of Appropriation Accounts Railways for 1977-78 Part II—Detailed Appropriation Accounts (Hindi and English versions) [Placed in Library. See No. LT-4571/79].
 - (6) A copy of Block Accounts (Including Capital statements comprising the Loan Accounts) Balance Sheets and Profit and Loss Accounts, Railways, for 1977-78 (Hindi and English versions) [Placed in Library. See No. LT-4572/79].
- (7) (i) A copy of the Report of the Committee on Controls and Subsidies along with volumes containing Annexes and Appendix to the Report.
- (ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the documents mentioned at (i) above. [Placed in Library. See No. LT-4573/79].

COMMITTEE OF PRIVILEGES FIFTH REPORT

SECRETARY: I beg to lay on the Table the Fifth Report of the Committee of Privileges which was presented by the Chairman, Committee of Privileges, to the Speaker on the 31st May, 1979.

ANNONCEMENT Re. PANEL OF CHAIRMEN

MR. SPEAKER: I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominat-

[Mr. Speaker]

ed the following persons as Members of the Panel of Chairmen:—

- 1. Shri B. P. Kadam
- 2. Shrimati Parvathi Krishnan
- 3. Dr. V. A. Seyid Muhammad
- 4. Shri Jagannath Sharma
- 5. Shri N. K. Shejwalkar
- 6. Shri M. Satyanarayan Rao

SHRI VAYALAR RAVI: They have issued this Ordinance just four days before this House is going to sit. Are they showing any respect to Parliament?

MR. SPEAKER: It is not for me to decide. It is for the House to decide. (Interruptions).

SHRI JYOTIRMOY BOSU: I beseech you to read . . . **

MR. SPEAKER: Don't record. (Interruptions) **

MR. SPEAKER: Shri Surjit Singh Barnala.

12.30 hrs.

STATEMENT RE RECENT CYC-LONE IN ANDHRA PRADESH AND TAMIL NADU AND RELIEF MEASURES TAKEN

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Hon. Members of the House are aware of the calamity, in the shape of a cyclonic storm of rare severity with a core of hurricane winds that hit the coastal areas of Andhra Pradesh and some parts of Tamil Nadu on 12th May, 1979.

Although the cyclone did not cause any serious damage in Tamil Nadu as per reports of the State Government, it resulted in great havoc including heavy loss of human life, livestock and enormous damage to public and

private properties in the coastal disstricts of Andhra Pradesh. The districts of Prakasam and Nellore were the worst affected. Considerable damage has also been reported in the districts of Guntur, Krishna, West and East Godavari, Kurnool, Cuddapah and Mahabobnagar as a result of the torrential rains which followed the cyclonic storm.

The Andhra Pradesh Government has reported 706 human lives lost out of which 579 and 75 were in the districts of Prakasam and Nellore respectively which are the worst hit. Similarly, the maximum number of houses damaged out of a total of 7.35 lakhs has been in Prakasam and Nellore, the figures being 3.13 lakhs-3.67 lakhs respectively. and The loss oflivestock 77,000 cattle, 1.79 lakhs sheep and goats, 1.77 lakhs pigs and 1.49 lakhs poultry units. About 72,000 hectares of crop valued at about Rs. 2,164 lakhs has been damaged. The State has also reported Government damage to 15,600 tobacco burns, more than half of these being fully damaged.

In Tamil Nadu, the State Government has reported loss of 21 human lives. 772 heads of cattle and damage to 7212 houses and huts. They have also mentioned that the extent of damage is not serious and can be managed by the State Government. Hence no Central Team was sent there.

As soon as the warning of the approaching cyclone was received, and the State Governthe Central ments had taken necessary disaster preparedness measures from the 10th May onwards, Nearly 1.5 lakh people living in low lying areas evacuated to places of safety. Joint Control rooms were set up in State and district headquarters. Defence Services were alerted and fishermen warned about the approaching storm.

^{**}Not recorded.